

Ram Sharma

Registrar (Administration),
High Court of Jharkhand,
Ranchi.

File No. XXII(6)/1/2024-25/Apptt.
Letter No. _____/Apptt.
Dated: _____

To

1. Mr. Deepak Baranwal, District & Additional Sessions Judge, Bokaro.
2. Mr. Anil Kumar No. 2, District & Additional Sessions Judge, Bokaro (Bermo at Tenughat).
3. Mr. Tarun Kumar, District & Additional Sessions Judge, Chaibasa.
4. Mr. Shahzad Mohammad Shahzad, District & Additional Sessions Judge, Chatra.
5. Mr. Raj Kumar Mishra, District & Additional Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Daltonganj.
6. Mr. Ashok Kumar No. III, District & Additional Sessions Judge, Deoghar.
7. Mr. Prafulla Kumar, District & Additional Sessions Judge, Dhanbad.
8. Mr. Kuldeep, District & Additional Sessions Judge, Dhanbad.
9. Mr. Ramesh Chandra, District & Additional Sessions Judge, Dumka.
10. Mr. Dinesh Kumar, Special Judge, POCSO Act, Garhwa.
11. Mr. Sanjay Kumar Singh No. 2, District & Additional Sessions Judge. Garhwa (Nagar Untari).
12. Mr. Manoj Chandra Jha, District & Additional Sessions Judge, Giridih.
13. Mr. Kanwal Jeet Chopra, District & Additional Sessions Judge, Giridih.
14. Mr. Kumar Pawan, Special Judge, POCSO Act, Godda,
15. Mr. Prem Shankar, District & Additional Sessions Judge, Gumla.
16. Ms. Kashika M. Prasad, District & Additional Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act Hazaribagh.
17. Mr. Kankan Pattadar, District & Additional Sessions Judge, Jamshedpur.
18. Ms. Manju Kumari, District & Additional Sessions Judge, Jamshedpur.
19. Mr. Ajai Kumar Srivastava, District & Additional Sessions Judge, Jamtara.
20. Mr. Rakesh Kumar Mishra, District & Additional Sessions Judge, Khunti.
21. Mr. Sanjay Kumar Choudhary, District & Additional Sessions Judge. Koderma.
22. Mr. Sanjay Kumar Dubey, Special Judge, POCSO Act, Latehar.
23. Ms. Neerja Ashri, District & Additional Sessions Judge, Lohardaga.
24. Mr. Kumar Kranti Prasad, District & Additional Sessions Judge, Pakur.
25. Ms. Kusum Kumari, District & Additional Sessions Judge, Ramgarh.
26. Mr. Anand Prakash, Additional Judicial Commissioner, Ranchi.
27. Mr. Sanjeev Jha, Additional Judicial Commissioner, Ranchi.
28. Mr. Sunil Dutta Dwivedi, Additional Judicial Commissioner, Ranchi.
29. Mr. Shekhar Kumar, District & Additional Sessions Judge, Sahebganj.
30. Mr. Chaudhary Ahsan Moiz, District & Additional Sessions Judge, Seraikella-Kharsawan.
31. Ms. Tabinda Khan, Civil Judge (Sr. Div.)-cum-J.M., Bokaro.
32. Mr. Rajesh Ranjan Kumar, Civil Judge (Sr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
33. Ms. Anjilina Neelam Marki, Civil Judge (Sr. Div.)-cum-J.M., Chaibasa.
34. Mr. Milan Kumar, Civil Judge (Sr. Div.)-cum-J.M., Chatra.
35. Ms. Shikha Agrawal, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
36. Mr. Parmanand Upadhyay, Civil Judge (Sr. Div.)-cum-J.M., Daltonganj.
37. Mr. Alok Marandi, Civil Judge (Sr. Div.)-cum-J.M., Deoghar.
38. Mr. Arun Kumar Dubey, Civil Judge (Sr. Div.)-cum-J.M., Deoghar (Madhupur).
39. Ms. Nitasha Barla, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
40. Ms. Satyabhama Kumari, Civil Judge (Sr. Div.)-cum-J.M., Dhanbad.
41. Mr. Walter Bhengra, Civil Judge (Sr. Div.)-cum-J.M., Dumka.
42. Ms. Veena Kumari, Civil Judge (Sr. Div.)-cum-J.M., Garhwa.
43. Mr. Sharat Nishikant Kujur, Civil Judge (Sr. Div.)-cum-J.M., Garhwa (Nagar Untari).

44. Ms. Seema Kumari Minz, Civil Judge (Sr. Div.)-cum-J.M., Giridih.
45. Mr. Narendra Kumar, Civil Judge (Sr. Div.)-cum-J.M., Godda.
46. Ms. Nirmala Barla, Civil Judge (Sr. Div.)-cum-J.M., Gumla.
47. Mr. Vivek Kumar, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
48. Mr. Sushil Kumar Pingua, Civil Judge (Sr. Div.)-cum-J.M., Hazaribagh.
49. Mr. Dileep Rajeshwar Tirkey, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
50. Mr. Pawan Kumar No. II, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
51. Mr. Alok Kumar, Civil Judge (Sr. Div.)-cum-J.M., Jamshedpur.
52. Ms. Swati Vijay Upadhyay, Civil Judge (Sr. Div.)-cum-J.M., Latehar.
53. Ms. Archana Kumari, Civil Judge (Sr. Div.)-cum-J.M., Lohardaga.
54. Mr. Rohit Kumar, Civil Judge (Sr. Div.)-cum-J.M., Ramgarh.
55. Mr. Vikram Anand, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
56. Mr. Digvijay Nath Shukla, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
57. Mr. Kumar Saurabh Tripathi, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
58. Mr. Raj Kumar Pandey, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
59. Mr. Mayank Maliyaz, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
60. Mr. Abhishek Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Ranchi.
61. Mr. Rajesh Srivastava, Civil Judge (Sr. Div.)-cum-J.M., Sahebganj.
62. Mr. Ranjay Kumar, Civil Judge (Sr. Div.)-cum-J.M., Sahebganj (Rajmahal).
63. Ms. Kavitanjali Toppo, C.J.M.-cum-Civil Judge (Sr. Div.)-I-cum-A.C.J.M., Seraikella-Kharsawan.
64. Mr. Ravi Prakash Tiwari, A.C.J.M.-cum-Civil Judge (Sr. Div.)-I, Seraikella-Kharsawan (Chandil).
65. Mr. Akshay Sharma, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro.
66. Mr. Shivraj Mishra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Bokaro (Bermo at Tenughat).
67. Ms. Pooja Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Chaibasa.
68. Ms. Sonali Singh, S.D.J.M.-cum-Civil Judge (Jr. Div.), Chatra.
69. Ms. Rashim Chandel, Addl. Civil Judge (Jr. Div.)-cum-J.M., Daltonganj.
70. Mr. Amit Akash Sinha, Civil Judge (Jr. Div.)-cum-J.M.-cum-Special Court, elected M.P./M.L.A., Daltonganj.
71. Ms. Aishwarya Srivastava, Addl. Civil Judge (Jr. Div.)-cum-J.M., Deoghar.
72. Ms. Srishti Ghai, Addl. Civil Judge (Jr. Div.)-cum-J.M., Deoghar.
73. Ms. Purnima Tirkey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Deoghar (Madhupur).
74. Mr. Nirbhay Prakash, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
75. Mr. Hemant Kumar Singh, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
76. Mr. Vivek Raj, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
77. Mr. Suresh Oraon, Addl. Civil Judge (Jr. Div.)-cum-J.M., Dhanbad.
78. Mr. Mohit Chaudhary, S.D.J.M.-cum-Special Court, elected M.P./ M.L.A., Dumka.
79. Mr. Abhinav Tripathi, Civil Judge (Jr. Div.)-cum-J.M., Garhwa.
80. Ms. Saquia Kausar, Addl. Civil Judge (Jr. Div.)-cum-J.M., Garhwa (Nagar Untari).
81. Ms. Ruby, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
82. Mr. Mahaboob Alam, Addl. Civil Judge (Jr. Div.)-cum-J.M., Giridih.
83. Mr. Khalid Rasheed Ali Ahmed, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
84. Mr. Raj Kalyan, Addl. Civil Judge (Jr. Div.)-cum-J.M., Godda.
85. Ms. Sweta Soni, Addl. Civil Judge (Jr. Div.)-cum-J.M., Gumla.
86. Mr. Sumant Dixit, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
87. Ms. Priyanka Chopra, Addl. Civil Judge (Jr. Div.)-cum-J.M., Hazaribagh.
88. Mr. Jitendra Ram, Civil Judge (Jr. Div.)-cum-J.M., Jamshedpur.
89. Ms. Shalika Anna Herenz, Addl. Civil Judge (Jr. Div.)-cum-J.M., Jamtara.
90. Ms. Jyotsna Pandey, Addl. Civil Judge (Jr. Div.)-cum-J.M., Koderma.
91. Mr. Pranav Kumar, S.D.J.M.-cum-Civil Judge (Jr. Div.), Latehar.
92. Mr. Sadish Ujwal Beck, S.D.J.M.-cum-P.M. (J.J.B.), Pakur.
93. Mr. Alok Singh, J.M.-cum-P.M. (J.J.B.), Ramgarh.
94. Mr. Amit Gupta, J.M.-cum-P.M. (J.J.B.), Ranchi.

95. Ms. Ila Kandpal, Addl. Civil Judge (Jr. Div.)-cum-J.M., Ranchi.
96. Ms. Rupam Smriti Topno, S.D.J.M., Ranchi.
97. Mr. Sumit Kumar Verma, Judicial Magistrate, Sahebganj.
98. Mr. Alok Ojha, Addl. Civil Judge (Jr. Div.)-cum-J.M., Sahebganj (Rajmahal).
99. Mr. Ashish Agarwal, S.D.J.M.-cum-Civil Judge (Jr. Div.)-cum-Judge I/c-cum-P.M. (J.J.B.), Seraikella-Kharsawan.
100. Ms. Sumi Bina Horo, S.D.J.M., Simdega.

Sub.:- Nomination of Judicial Officers for attending one day **“Workshop on Criminal Investigation and Trial: Issues & Challenges (W-04)” for Judicial Officers from all cadres, Advocates, Prosecutors, Doctors & I.O.** scheduled to be held on **12th January, 2025** at **Judicial Academy Jharkhand, Ranchi.**

Sir/Madam,

With reference to the subject noted above, I am directed to inform that the Court has been pleased to nominate you to attend the aforesaid one day **“Workshop on Criminal Investigation and Trial: Issues & Challenges (W-04)” for Judicial Officers from all cadres, Advocates, Prosecutors, Doctors & I.O.** scheduled to be held on **12th January, 2025** at **Judicial Academy Jharkhand, Ranchi.**

The arrangements for the stay of the nominated outstation officers will be in the Hostels of Judicial Academy Jharkhand from the evening of preceding day of the Workshop till the evening of concluding day of the Workshop. All the nominated officers have to report at Judicial Academy Jharkhand for attending the Workshop at 10:00 A.M. for registration in proper dress. You are, therefore, directed to attend the aforesaid Workshop on the date as mentioned above.

Accordingly, you are accorded necessary permission to attend the aforesaid Workshop.

No individual request seeking permission to attend the Workshop is required and further, no prayer for exemption will be entertained in ordinary circumstances.

Yours sincerely,

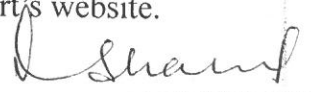
Sd/- Ram Sharma

Registrar (Administration)

Memo No. 76 /Apptt.

Dated, Ranchi, the 07/01/2025

Copy forwarded to the Director I/c, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter bearing No. 1283/JAJ dated 02.01.2025 / all the Principal District & Sessions Judge of the State of Jharkhand including the Judicial Commissioner, Ranchi/ the Member Secretary, JHALSA for information and needful/ the C.P.C., e-Courts Project, High Court of Jharkhand, Ranchi for information and getting the letter uploaded on the Court's website.


07.1.25
Registrar (Administration)